

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23935/2022

[Arising out of impugned final judgment and order dated 05-03-2022 in DBCWP No. 19008/2019 passed by the High Court of Judicature for Rajasthan at Jodhpur]

THE STATE OF RAJASTHAN & ANR.

Petitioner(s)

VERSUS

GHANSHYAM BHARGAVA ( DEAD THR. LRS) & ANR.

Respondent(s)

(IA No. 187989/2022 - EXEMPTION FROM FILING O.T.  
IA No. 187991/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

WITH SLP(C) No. 23936/2022

(IA No. 191866/2022 - EXEMPTION FROM FILING O.T.  
IA No. 191868/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 23937/2022

(IA No. 193160/2022 - EXEMPTION FROM FILING O.T.  
IA No. 193162/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 23938/2022

(IA No. 194848/2022 - EXEMPTION FROM FILING O.T.  
IA No. 194849/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 9713/2023

(IA No. 83043/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 83044/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 9108/2023

(IA No. 76562/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 76565/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7930/2023

(IA No. 67976/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 67977/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 22322/2023

(IA No. 44179/2024 - STAY APPLICATION)

Diary No(s). 46996/2025

(IA No. 279363/2025 - CONDONATION OF DELAY IN FILING

IA No. 279370/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 279369/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 279365/2025 - EXEMPTION FROM FILING O.T.)

Date : 28-11-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL

HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :

Ms. Preeti Thanvi, Adv.  
Mr. Anand Shankar, AOR

Ms. Nidhi Jaswal, AOR

Mr. Vikas Chaudhary, Adv.  
Mr. Milind Kumar, AOR

Mr. S.Udaya Kumar Sagar, AOR

For Respondent(s) :

Mr. K. Paari Vendhan, AOR  
Mr. Rishabh Sancheti, Adv.  
Ms. Padma Priya, Adv.  
Mr. Nishant Kumar, Adv.  
Mr. Nishant Kumar Singh, Adv.

Mr. Amit Dubey, Adv.  
Mr. Anurag Dubey, Adv.  
Mr. Sarthak Dubey, Adv.  
Ms. Aayushi Singh, Adv.  
Mr. Atishi Dipankar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On request of the learned counsel for the  
petitioners, list on 30<sup>th</sup> January, 2026.

(ANITA MALHOTRA)  
AR-CUM-PS

(AKSHAY KUMAR BHORIA)  
COURT MASTER